Guldelines for Technical Education by All India Council for Technical Education

- 1387. SHRI JAGANNATH PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the All India Council for Technical Education has formulated any guidelines, norms and standards for overall improvement in various branches of technical education so as to make them comparable to the very best in the World;
- (b) whether Government propose to strengthen the base of technical education in the rural areas where 78 percent of the population live; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) The necessary norms, guidelines and standards on various aspects of technical education are in the process of being formulated by the new

Statutory All India Council for Technical Education.

(b) and (c). Government propose to strengthen the system of Community Polytechnics to promote facilities for technical skill training and transfer of technology to rural areas.

Illegal Felling of Trees

- 1388. DR. A. K. PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether any complaints have been received during the last three years on unauthorised cutting and denuding of forests; if so, from which States; and
- (b) the details of the action taken in this regard, State-wise?

THE MINISTER OF I NVIRONMENT AND FORESTS (SHRI Z. R. ANSARI):
(a) and (b). The number of complaints received regarding unauthorised cutting and denuding of forests in different States/Union Territories and action taken thereon are shown in the statement below.

Statement

	•	The state of the s		
S. N	o. States/UTs.	No. of complaints received	No. Persons arrested/ prosecuted	No. of persons convicted
1	2	3	4	5
1.	Andhra Pradesh	68593	17593	1244
2.	Assam	2920	2006	885
3.	Arunachal Pradesh	886	92	119
4.	Bihar	N.A.	N.A.	N.A.
5.	Goa	1554	479	6
6.	Gujarat	32932	687	687
	Haryana	9288	529	527